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RAJASTHAN HIGH COURT, JODHPUR

ORDER

No Estt.(RJS)/ 31 /2010

Date: 28.04.2010

On account promotions of officers as Additional District & Sessions Judges in the District Judge cadre vide Government Order No. F.19(1)Nyay/2010 dated 21.4.2010, the following transfers / postings of officers are made with immediate effect :-

S. No.	Name of Officers	From	To	Vice
	<u>Sarva Shri</u>			<u>Sarva Shri</u>
01.	Rajesh Narain Sharma	CJM, Tonk	ADJ, Bhadra (Hanumangarh)	R.C.Ramdhari
02.	N.S. Daddha	ADJ (FT), Abi Raod	ADJ No.2, Ajmer	Vacant
03.	Hemant Kumar Jain (ON REQUEST)	ADJ (FT), Chittorgarh	ADJ No.3, Udaipur	Vacant
04.	Narsingh Dass Vyas	ADJ (FT) No.4, Ajmer	ADJ No.1, Bhilwara	Vacant
05.	Ashok Kumar Gupta	ADJ (FT) No.1, Bundi	ADJ, Ramganjmandi (Kota)	I.D.Jaipal
06.	Som Prakash Godara	ADJ (FT) No.1, Karauli	Special Judge, SC/ST Cases Court, Bikaner	Vacant
07.	Uma Shanker Vyas	ADJ (FT) No.2, Bhiwara	ADJ No.3, Ajmer	Vacant
08.	Kedar Lal Gupta	ADJ (FT) No.4, Bharatpur H.Q. at Deeg	ADJ No.1, Jaipur City	Vacant
09.	Surendra Kumar Jain	ADJ (FT), Chhabra, (Baran)	ADJ, Aklera (Jhalawar)	Vacant
10.	Dharam Chand Jain	ADJ (FT), Mahuwa (Dausa)	ADJ, Ratangarh (Churu)	Vacant
11.	Shiv Charan Bhushan	ADJ (FT) No.2, Sikar H.Q. at Sriiradhapur	ADJ, Hindaun (Karauli)	Vacant
12.	Smt. Sangeeta Sharma	ADJ (FT) No.2, Jodhpur	ADJ No.1, Jodhpur	Vacant
13.	Phool Chand Jhanjhariya	ADJ (FT) No.5, Udaipur	ADJ, Gulabpura (Bhilwara)	Vacant

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4.	Ms. Subha Mehta	ADJ (FT), Bardikui H.Q. at Dausa	Special Judge, SC/ST Cases Court, Tonk	Vacant
15.	Ravi Kumar Gupta	ADJ (FT) No.2, Karauli	ADJ, Malpura (Tonk)	Vacant
16.	Ram Babu Chaturvedi (ON REQUEST)	ADJ (FT) No.2, Bharatpur	ADJ No.1, Jaipur District	Vacant
17.	Kamal Chand Nahar	ADJ (FT) No.3, Hanumangarh	ADJ No.1, Bayana (Bharatpur)	Ram Charan Meena
18.	Vinod Kumar Bharwani (ON REQUEST)	ADJ (FT), Jalore	ADJ, Nagaur (Merta)	O.P.Sinwar
19.	Madan Gopal Vyas	ADJ (FT) No.2, Pal.	ADJ, Churu	Vacant
20.	Mahaveer Prasad Sharma-I	ADJ (FT), Dausa	Spl. Judge, SC/ST Cases Court, Dausa	Prithvi Raj
21.	Devendra Prakash Sharma	ADJ (FT) No.4, Jaipur City	ADJ No.2, Jaipur City	Vacant
22.	N.S. Meratwal (ON REQUEST)	ADJ (FT) No.2, Bundi	Special Judge, SC/ST Cases Court, Jaipur City	Vacant
23.	Rajendra Prakash Soni	ADJ (FT) No.1, Jodhpur	ADJ, Nathdwara (Rajsamand)	Vacant
24.	Gajanand Sharma	ADJ (FT), Balotra H.C. at Barmer	ADJ, Khetri (Jhunjhunu)	Vacant
25.	Ravindra Kumar Joshi	ADJ (FT) No.4, Jodhpur	Special Judge, SC/ST Cases Court, Jodhpur	Devendra Joshi
26.	Ashok Kumar Jain-II	ADJ (FT) No.7, Jaipur City	ADJ No.7, Jaipur City	Vacant
27.	Surya Prakash Kakra	ADJ (FT) No.4, Udaipur	ADJ, Deedwana (Merta)	Vacant
28.	Chhotu Lal	ADJ (FT) No.1, Hanumangarh	ADJ No.1, Ganganagar	Vacant
29.	Yogendra Kumar Purohit	ADJ (FT) No.2, Beawar	ADJ No.2, Sikar	C.K.Songara
30.	Ashok Kumar Sharma-II	ADJ (FT) No.9, Jaipur City	ADJ, Rajgarh (Alwar)	Vacant

31.	Rajendra Singh	CJM. Bikaner	ADJ. Shahpura (Bhilwara)	Vacant
32.	Vishnu Dutt Sharma-II (ON REQUEST)	ADJ (FT) No.2, Hanumangarh H.Q. at Nohar	ADJ No.5, Jaipur City	Vacant
33.	Bhuvan Goyal (ON REQUEST)	AD. (FT) No.1, Udaipur	ADJ No.6, Jaipur City	Vacant
34.	Harveer Bhadani	ADJ (FT) No.1, Alwar	ADJ. Bcawar (Ajmer)	Vacant
35.	Madan Lal Bhati	ADJ (FT) No.1, Ajmer	ADJ No.5, Kota	Vacant
36.	Ashutosh Kumar	ADJ (FT) No.2, Jhunjhunu	ADJ No.8, Jaipur City	Vacant
37.	Om Kumar Vyas (ON REQUEST)	ADJ (FT) No.1, Pal. H.Q. at Jetaran	ADJ, P'inmal (Jalore)	K.C.Meena
38.	Smt. Anita Sharma	ADJ (FT) No.1, Jhunjhunu	ADJ No.4, Jaipur City	Vacant
39.	Chandra Shekhar Sharma	ADJ (FT), Rasamand	ADJ, Barmer (Balotra)	Vacant
40.	Naresh Chugh	ADJ (FT) No.3, Jaipur City	ADJ, Kotputli (Jaipur District)	Vacant
41.	Prabhu Lal Ameta	ADJ (FT) No.3, Jodhpur	Judge, Special Court Atrocities On Women & Dowry Cases, Bhilwara	Vacant
42.	Ravindra Kumar Maheshwari	ADJ (FT) No.8, Jaipur City	Special Judge, SC/ST Cases Court, Pratapgarh	Vacant
43.	Girish Kumar Sharma	ADJ (FT) No.1, Bikaner	ADJ, Shahpura (Jaipur District)	Vacant
44.	Ms. Archana Agrawal	ADJ (FT) No.2, Kota	ADJ No.2 Kota	Vacant
45.	Satyajeet Rai	ADJ (FT), Hindaun (Karauli)	ADJ No.2, Ganganagar	S.K. Swami
46.	Nawal Kishore Sharma (ON REQUEST)	ADJ (FT), Kotputli (Jaipur District)	ADJ, Sambhar (Jaipur District)	Vacant
47.	Om Prakash Sinwar	ADJ, Nagaur (Merta)	ADJ, Raisinghnagar (Ganganagar)	Vacant

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48.	Ajay Kumar Meena	ADJ No.1, Alwar	ADJ, Tijara (Alwar)	Vacant
49.	Devendra Joshi	Special Judge, SC/ST Cases Court, Jodhpur	ADJ No.2, Bikaner	Vacant
50.	C.K.Songara	ADJ No.2, Sikar	ADJ, Neem Ka Thana (Sikar)	Vacant
51.	Kailash Chand Meena	ADJ, Bhinmal (Jalore)	ADJ No.1, Kota	Vacant
52.	Harphool Singh Pilaniya (ON REQUEST)	ADJ No.1, Ajmer	ADJ No.2, Jaipur District	Vacant
53.	Brij Lal Meena (ON REQUEST)	Judge, Special Court Atrocities On Women & Dowry Cases, Keta	Special Judge, Sati Niwaran Cases Court, Jaipur City	Vacant
54.	Baldeo Ram	ADJ, Suangarh (Churu)	ADJ No.1, Ajmer	H.S. Pilaniya
55.	Surendra Kumar Swami	ADJ No.2, Ganganagar	ADJ No.1, Sikar	Rajendra Kumar Pareek
56.	Rajendra Kumar Pareek	ADJ No.1, Sikar	ADJ, Laxmangarh (Alwar)	Vacant

NOTE :-

- (1) The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.
- (2) The officers who have been transferred on their own request shall not be entitled to claim disturbance allowance and joining time.

BY ORDER

*[Handwritten Signature]*  
28.4.10.

REGISTRAR GENERAL